


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI

ORDER

The following posting and transfer of the undermentioned officials is hereby made with immediate effect:-

Sl.No	Name of the official	From	To
1	Durga Prasad S/o Lt. Sh. Trilok Chand (E.C.-10346573)	Orderly in the Court of Undersigned.	Orderly in Bail Section, NW, Rohini Courts, Delhi
2	Ravi S/o Raja Babu (E.C.-17267128)	Orderly in the Court of Undersigned.	Orderly in Administration Branch-III, NW, Rohini Courts, Delhi.
3	Sh. Vinay S/o Sh. Naresh Kumar (E.C.-69045693)	Orderly in Office Pool, Administration Branch-III (NW), Rohini Courts, Delhi	Orderly, in Mediation Centre, Rohini Courts, Delhi,
4	Sh. Kuldeep Singh S/o Sh. Raghubir Singh (E.C.-33630100)	Peon, In Mediation Centre, Rohini Courts, Delhi	Peon in Office Pool, Administration-III, (NW), Rohini Courts, Delhi.
5	Sh. Sanjay Kumar S/o Sh. Mahabir Singh (E.C.-75074440)	Orderly in the court of Ms. Shaina Goyal, Ld. Civil Judge (NW), Rohini Courts, Delhi	Orderly in the court of Sh. Jagmohan Singh, Ld. ASJ Spl. FIC (NW), Rohini Courts, Delhi
6	Sh. Nandan Singh Sangela S/o Sh. Prem Singh (E.C.-10839)	Orderly in the court of Sh. Jagmohan Singh, Ld. ASJ Spl. FIC (NW), Rohini Courts, Delhi	Orderly in the court of Ms. Shaina Goyal, Ld. Civil Judge (NW), Rohini Courts, Delhi

Notes:- Non-compliance of this order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the official as per rules.


(YASHWANT KUMAR)
PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI


No.F2(2)/Admn.-III(NW)/RC/2023/

8509-8547

Date 24/03/2023

Copy forwarded for information and necessary action to:-

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The Judicial Officer/Officer In-charges concerned, Rohini Courts, Delhi.
3. The Officer In-Charge, Accounts Branch (NW), Rohini Courts, Delhi.
4. The Sr. A.O.(I)/A.O.(I), Administration Branch-I (Central), Tis Hazari Courts, Delhi.
5. The Record Officer, North-West, Rohini Courts, Delhi.
6. The Dealing Official, Personal File, Administration Branch-I (Central), Tis Hazari Courts, Delhi.
7. The Dealing Official, ACR Cell, Tis Hazari Courts, Delhi.
8. The Web-site Committee, Rohini Courts/Tis Hazari Courts, Delhi.
9. The Dealing Official, Server Room, Rohini Court/Tis Hazari Courts, Delhi.
10. Personal Office of the undersigned.
11. The Facilitation Centre, Rohini Courts, Delhi.
12. The ALIO, Library Branch, Rohini Courts, Delhi.
13. The Dealing Official, LAYERS seat, Rohini Courts/Tis Hazari Courts, Delhi for uploading this order on LAYERS.
14. The official(s) concerned.
15. The Dealing Official, R&I Branch, Rohini Courts, Delhi with the direction to send copies of each of the Relieving Report and the Joining Report of the above said official, on immediate receipt of the same, to the Administration Branch-I & II (North-West), Rohini Courts, Delhi.


PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI